

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 420
TO BE ANSWERED ON 18.12.2017

REHABILITATION OF TRIBALS

420 SHRI MALYADRI SRIRAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether the Government has recently constituted a Committee to coordinate all relief and rehabilitation of tribals across the country;
- (b) If so, the details thereof including the mandate and composition of the Committee;
- (c) The details of the specific steps the Committee is expected to adopt to interact with the affected tribal evictees and displaced people; and
- (d) Whether the Government proposes to give any financial aid to such displaced tribals and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI SUDARSHAN BHAGAT)

- (a) No, Madam.
- (b) to (c) Does not arise in view of reply to (a) above.
- (d) Financial aid to tribals so displaced will be given in terms of the provisions of Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013.
